

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-486(PB)/2018

IN THE MATTER OF:

Usha Devi

.... Applicant/petitioner

Vs.

Praveer Construction Pvt. Ltd.

.... Respondent

Under Section 7 of (IBC)

Order delivered on 28.05.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Sh. S.K. Mohapatra,
Hon'ble Member (T)

PRESENTS

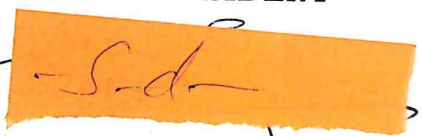
For the petitioner: -

ORDER

The affidavit of service has been filed. The service is not complete. Email sent to the director on his personal ID would not be proper service. Let another attempt be made by serving on the Email address as given in the master data of the corporate debtor/respondent company. Affidavit of service after due process be filed on 14.06.2018.

List on 14.06.2018.


(M. M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)